

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2059

ANSWERED ON:05.12.2012

ITS OFFICER IN MTNL AND BSNL

Singh Shri Rakesh;Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether ITS officers on deemed deputation and who have not given options for absorption on MTNL and BSNL have been repatriated to Department of Telecom;
- (b) if so, the details thereof and the reasons therefor, company-wise;
- (c) whether the Government has revised their period of deputation in these PSUs;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action taken by the Government to repatriate all the ITS officers from these PSUs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (e) Department of Telecommunications issued an Office Memorandum dated 3rd November, 2011 whereby Group 'A' officers including ITS officers working on deemed deputation to BSNL/MTNL who had either not exercised their option for absorption in BSNL/MTNL or had opted for Government service or had exercised conditional option by the last date for exercising option, i.e. 8th November, 2011 in the option letter dated 22.09.2011, were ordered to be reverted to Government from 9th November, 2011 onwards. Till 29.11.2012, 393 (354 by BSNL and 39 by MTNL) unabsorbed ITS officers have been repatriated to Department of Telecommunications. On applications filed by BSNL and MTNL, High Court of Delhi by its order dated 07.11.2012 has allowed retention of the unabsorbed Group 'A' officers in BSNL/MTNL till 15.12.2012.

In the meantime, a Committee of Secretaries (COS) headed by Cabinet Secretary has been constituted to consider the issues relating to absorption of Group 'A' officers including ITS officers in BSNL/MTNL. Two meetings of COS have already been held.